

Formula to determine officers on deputation

†*249. SHRI KAPIL SIBAL: Will the PRIME MINISTER be pleased to state:

(a) whether there is a formula to determine the number of administrative officers from States who can be placed on deputation in Central Government, if not, the reasons therefor;

(b) whether the cadres of certain States are getting undeclared preference for appointment on deputation in the Centre;

(c) if so, the reasons therefor and if not, the number of officers from various cadres appointed in the centre on deputation during the last three years; and

(d) whether the highest number of officers appointed on Central deputation are from the cadres of North-Eastern States, if not, the details thereof, cadre-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) For each of the State cadres of the Indian Administrative Service (IAS), the Central Government in consultation with the State Governments has determined a Central Deputation Reserve (CDR) not in excess of 40% of the senior duty posts in that cadre. The CDR indicates the number of IAS officers of a particular cadre who can be taken on central deputation at any given point of time.

(b) and (c) No Sir. There is no such preference to any State. As a matter of fact, representation from none of the States is more than the CDR of that State. The number of IAS officers of different State cadres appointed under Central Staffing Scheme in the last three years, as per available information, is given in Statement-I (*See* below).

(d) The cadre-wise details of IAS officers on Central deputation, as per available information, are given in Statement-II (*See* below). It would be apparent from the same that as on date, officers from the North-East cadres constitute only about 11% of the IAS officers on Central deputation.

†Original notice of the question was received in Hindi.

Statement-I

List of IAS officers appointed under Central Staffing Scheme in the last 3 calendar years (2013-15)

Sl. No.	Cadre	2013	2014	2015
1.	Andhra Pradesh	9	7	3
2.	AGMUT	8	11	17
3.	Assam Meghalaya	6	8	3
4.	Bihar	6	13	13
5.	Chhattisgarh	1	1	3
6.	Gujarat	1	8	j
7.	Haryana	2	5	0
8.	Himachal Pradesh	5	7	2
9.	Jammu and Kashmir	4	2	4
10.	Jharkhand	1	4	3
11.	Karnataka	9	5	4
12.	Kerala	6	7	5
13.	Madhya Pradesh	4	5	3
14.	Maharashtra	3	3	7
15.	Manipur	3	2	6
16.	Nagaland	4	3	1
17.	Odisha	7	4	3
18.	Punjab	6	3	3
19.	Rajasthan	3	6	4
20.	Sikkim	1	1	1
21.	Tamil Nadu	3	6	8
22.	Telangana	4	2	0
23.	Tripura	2	1	2
24.	Uttarakhand	0	4	0
25.	Uttar Pradesh	9	17	15
26.	West Bengal	2	1	1

Statement-II*Number of IAS officers at the centre Cadre-wise as on 1.12.2016*

Sl. No.	Cadre	No. of officers at Centre
1.	Uttar Pradesh	71
2.	AGMUT	44
3.	Bihar	42
4.	Assam Meghalaya	38
5.	Kerala	38
6.	Madhya Pradesh	29
7.	Tamil Nadu	24
8.	Himachal Pradesh	23
9.	Odisha	23
10.	Andhra Pradesh	21
11.	Maharashtra	21
12.	Karnataka	19
13.	Gujarat	18
14.	Rajasthan	18
15.	Punjab	17
16.	Haryana	16
17.	Manipur	14
18.	Telangana	13
19.	Tripura	13
20.	West Bengal	12
21.	Uttarakhand	10
22.	Jammu and Kashmir	9
23.	Jharkhand	6
24.	Nagaland	7
25.	Chhattisgarh	3
26.	Sikkim	3